## Concern over rampant misuse of quotas for Civil Services Examination

SHRI TIRUCHI SIVA (Tamil Nadu): The rampant misuse of reservations intended for People With Disabilities (PWD) and Economically Weaker Sections (EWS) for recruitment of civil servants is a grave issue that casts a shadow on the sanctity of our public service institutions. Various instances have recently come to light where candidates are falsely claiming disabilities or economic hardships to secure a competitive edge, undermining the principle of justice these provisions were designed to uphold. This alarming trend not only deprives genuinely deserving candidates of their rightful opportunities but also erodes public confidence in our well-intentioned reservation policies. It is a blatant exploitation of an essential system needed to uplift the marginalized, discriminated, and long-suppressed sections of society, thereby turning it into a tool for deceit. It is essential to implement rigorous verification processes and enforce stringent penalties for those found guilty of making false claims. Periodic audits and assessments should be conducted, including regular networth verifications, medical examinations for disability confirmation, etc. Furthermore, robust legislative safeguards are required to close any loopholes that enable such exploitation.

I urge the Government to act decisively and protect the integrity of our essential reservation policies. Strengthening verification processes, imposing stringent penalties for false claims, and introducing new legislation to close loopholes will ensure that opportunities reach those who are genuinely deserving.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Tiruchi Siva: Shri Sandosh Kumar P (Kerala), Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala), Shri A.A. Rahim (Kerala), Dr. V. Sivadasan (Kerala), Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu). Shri Sanjay Raut. Hon. Member is not present. Dr. K. Laxman.

## Demand to make Electoral rolls foolproof to avoid duplication of voters

DR. K. LAXMAN (Uttar Pradesh): India is considered the Mother of Democracy. The way we conduct elections for a population of over 140 crore, which is double the population of the entire Europe, in a highly competitive atmosphere without any